

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.630/MP/2020

Subject : Petition for seeking appropriate dispensation and guidance in terms of the Minutes of Meeting dated 10.1.2020 between the Petitioner and the Respondents for implementation of closed bus operation of Unit 1 (connected to STU) and Unit 2 (connected to ISTS) at Petitioner's 2×300 MW coal based thermal generating station located at Tadali, Chandrapur in the State of Maharashtra.

Petitioner : Dhariwal Infrastructure Limited

Respondent : Power Grid Corporation of India Limited & 6 Ors.

Date of Hearing : **27.8.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Sanjay Sen, Senior Advocate, DIL
Shri Avijeet Lala, Advocate, DIL
Ms. Mandakini Ghosh, Advocate, DIL
Ms. Meha Chandra, Advocate, DIL
Shri Rabi Chowdhury, DIL
Shri Subir Kumar Saha, DIL
Shri Aveek Chatterjee, DIL
Shri Bhaskar Kumar Ganguly, DIL
Shri Shubhayu Sanyal, DIL
Ms. S. Usha, WRLDC
Shri Aditya Das, WRLDC
Shri Gajendra Singh Vasava, WRLDC
Ms. Suparna Srivastava, Advocate, CTU
Ms. Soumya Singh, Advocate, CTU
Shri Tushar Mathur, Advocate, CTU
Shri Swapnil Verma, CTU
Shri Partha Sarathi Das, CTU
Shri Bhaskar Laxamnrao Wagh, CTU
Shri Siddharth Sharma, CTU

Record of Proceedings

Case was called out for virtual hearing.

2. Due to paucity of time, the petition could not be taken up for hearing. Accordingly, the Commission adjourned the matter.

3. The petition shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

